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I, SANJAY KUMAR, Son of/II/o — BATJNATH YADAY 33. years, belonging to BTHAR VIDHAM SABHA.... service and presently working as (immovable, movable, bank balance, etc.) of myself spouse and dependents\*:-

A. <u>Details of movable assets</u>
(Assets in joint name including the extent of joint ownership will also have to be given).

| SI.<br>No | Description .  | Self            |           | Spous<br>Name(         |        | p1<br>me | Dep2<br>Name | Dep. |
|-----------|--|-----------------|-----------|------------------------|--------|----------|--------------|------|
| (i)       | Cash   | 600/            |           | SANGETAI               | KUMALI |          |              |      |
| (ii)      | Deposits in Bank<br>Financial<br>Institutions And<br>Non-Banking | SBI, BUM        | 1         | SBI, A/G<br>SAVI/VB    | AXISI  |          |              |      |
| (iii)     | Financial Companies. Bond Debentures and                         | A/C<br>13000/   |           | 600/                   |        |          |              |      |
| v)        | Shares in Companies Other financial                              | NIL             |           | NIL                    | MI     | 4        |              |      |
|           | Postal Savings,<br>LIC Policies, etc.                            | NIL             |           | NIL                    | NI     | -        |              |      |
| 1         | Motor Vehicles<br>Details of make<br>etc.)                       | NIL             |           | VIL                    | NIL    |          |              |      |
| aı        | ewellery (give etails of weight ad value)                        | GolD<br>10 brom | 30<br>SIL | oLD<br>gm<br>VER<br>gm |        |          |              |      |
| as        | values of interests  | NIL             | N:        | IL                     | NIL    |          |              |      |

Note: - Value of Bonds/shares/debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed

Details of Immovable assets [Note:-Properties of joint ownership indicating the extent of joint ownership will also have to be indicated].

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<sup>\*</sup> Dependents here means as person substantially dependent on the income f the

| SI.<br>No.   |  | Self | Spous<br>Name | se Dep<br>(s) Nan | 1 Dep | e 3  |
|--------------|--|------|---------------|-------------------|-------|------|
| (i)          | Agriculture land Location(s) Survey number(s) Extent (Total measurement) Current market value                        | NIL  | VII           | L NI              | L     | Name |
|              | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value Buildings | NIL  | VIIT          | MI                |       |      |
| i<br>i<br>n  | (Commercial and Residential) - Location(s) - Survey/door Vumber(s) Extent (Total neasurement) Current market alue    | NIL  | NIL           | NIL               |       |      |
| A - I - I me | partments, etc. Location(s) Survey/Door Imber(s) Extent (Total easurement) Current market                            | NIL  | MIL           | NIL               |       |      |
| Ot           | hers (such as<br>erest in property)  | NIL  | MIL           | WIT               |       |      |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and Government dues:-

| SI.<br>No. | Description  | Name & Address of Bank /<br>Financial(s)/Department(s) | Amount outstandin |  |
|------------|--|--|-------------------|--|
| (a)        | (i) Loans from Banks   | NIL  | NIL               |  |
|            | (ii) Loans from Financial Institutions   | NIL  | NIL               |  |
|            | (iii) Government Dues:- (a) Dues to departments dealing with Government accommodation. | NIL  | NIL               |  |
|            | (b) Dues to departments dealing with supply of water.                                  | NIL  | NIL               |  |
| ()         | c) Dues to departments<br>lealing with supply of                                       | NIL<br>O-MINEL Krima                                   | NIL               |  |

|     | (d) Dues to departments dealing with telephones.   | NIL        |  |
|-----|--|------------|--|
|     | (e) Dues to departments dealing with Government transport (including aircraft and helicopters)   | WIL        |  |
|     | (f) Other dues, if any   | NIL        |  |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed give also Permanent Account Number (PAN)]. | AJOPY0644F |  |
|     | (ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed].   | NIL        |  |
|     | (iii) Sales Tax [Only in case of property business].   | NIL        |  |
|     | (iv) Property Tax  | NIL        |  |

## C. <u>Personal Details</u>

GPF/CPF/PRAN No. :- 110195368705

Gender :- M (M/F)

Date of Birth :- 2 | 1 2 | 9 9 1 (DD/MM/YYY).

Class/Group :- [C] (A/B/C)

Cadre :- BIHAR LEGISLATIVE ASSEMBLY

Home District :- GOPALGA/UJ

I, hereby declare that the above details are true to the best of my knowledge and belief.

Place :- PATNA Date :- 10.../02/2025 Signature San'ny Kumar Yadov.
Name of Employee: SANJAY KUMAR YADAV
Designation: OFFICE ATTENDANT
Department: BIHAR VIDHAN SABHA.

Sansay kumar yadav.